GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA STARRED QUESTION NO. 35 TO BE ANSWERED ON 28.11.2024

MEASURES TO ENROLL ELIGIBLE WORKERS IN ESI SCHEME

35. SMT. JEBI MATHER HISHAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has noticed that many organisations do not register all the eligible workers in the ESI scheme, if so, the details thereof, State/UTs-wise;
- (b) the details of efficacious measures taken to ensure that eligible workers are registered in the Scheme; and
- (c) whether Government has noticed that ESI Corporation's income is getting affected when eligible workers are denied social security benefits, if so, the details of measures taken to negate this effect, thereby ensuring social security benefits to workers?

ANSWER

MINISTER OF LABOUR AND EMPLOYMENT (DR. MANSUKH MANDAVIYA)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 35 FOR 28.11.2024 BY SMT. JEBI MATHER HISHAM REGARDING MEASURES TO ENROLL ELIGIBLE WORKERS IN ESI SCHEME.

(a) to (c): The employer has been mandated, in accordance with the provisions of the Employees' State Insurance (ESI) Act, 1948 and the regulations made there under, to register their units and coverable employees in such units with the scheme. To ensure the compliance, ESI Corporation and has been conducting survey, inspection to cover the uncovered units and employees. During 2023-24, the ESI Corporation conducted survey of 6474 units. As a result, 2048 units and 31297 employees were covered under ESIC. The State / UT - wise details is annexed.

Further, ESI Corporation has been taking following steps to register and cover eligible units and coverable employees under the provisions of the ESI Act to provide social security benefits to such employees:

- i. Conducting the extensive survey in newly implemented areas.
- ii. Special survey drives are conducted for coverage of uncovered units and employees.
- iii. In case of already covered / implemented areas, data from various Government departments such as Employees Provident Fund Organization (EPFO), Labour Department, Ministries / Department dealing with the industries etc. is obtained and units not covered on the basis of the data are covered through survey.
- iv. The grievances received from various sources such as Association of the Employees, Trade Unions, Individual complaints etc., is examined and survey / inspection of the units is conducted to cover the eligible worker.
- v. Inspections of the units are also marked through Shram Suvidha Portal to check the compliance status.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA STARRED QUESTION NO. 35 FOR 28.11.2024 BY SMT. JEBI MATHER HISHAM REGARDING MEASURES TO ENROLL ELIGIBLE WORKERS IN ESI SCHEME.

	List of units surveyed FY 2023-24					
Sl. No.	Name of State / Regions	No. of survey conducted	covered through survey	employees		
	ANDHRA PRADESH					
1	VIJAYAWADA	29	29	218		
2	VISAKHAPATNAM	28	3	38		
3	TIRUPATHI	35	1	10		
	ASSAM					
4	GUWAHATI	212	91	2387		
	BIHAR					
5	PATNA	46	46	772		
	CHHATISGARH					
6	RAIPUR	249	218	2507		
	DELHI					
7	RAJENDER PLACE	125	13	22		
8	ROHINI	127	28	385		
9	OKHLA	1	1	б		
10	NAND NAGRI	63	5	50		
	GOA					
11	PANAJI	34	3	44		
	GUJRAT					
12	AHMEDABAD	13	7	51		
13	VADODARA	9	4	33		
14	SURAT	24	24	180		
	HARYANA		21	100		
15	FARIDABAD	14	3	20		
16	GURGAON	399	90	1081		
	KARNAL	0	0	0		
	HIMACHAL PRADESH	Ŭ Ŭ		U		
17	BADDI	35	26	289		
	JAMMU & KASHMIR		20	207		
18	JAMMU	100	4	58		
	JHARKHAND	100	4	50		
19	RANCHI	49	49	893		
	KARNATAKA	47	47	073		
20	BANGALORE	146	30	479		
20	HUBLI	2	30	<u>479</u> 79		
21	BOMMASANDRA	112				
22	PEENYA	7	2	46		
23	MYSORE	44	0	0		
24	GULBARGA	59	1 10	21 180		
25	MANGALORE	0	4	45		

	KERALA			
27	THRISSUR	43	6	60
28	KOLLAM	142	74	1502
29	ERNAKULAM	33	15	278
30	KOZIKODE	12	9	177
31	THIRUVANANTHAPURAM	37	24	517
	MADHYA PRADESH			
32	INDORE	9	3	131
33	BHOPAL	8	8	105
	MAHARASHTRA	0	0	105
34	MUMBAI	52	8	75
35	THANE	147	18	210
36	MAROL	88	18	202
37	PUNE	48	48	652
38	NAGPUR	235	103	1249
39	AURANGABAD	318	42	815
40	NASIK	105	<u> </u>	972
-1 0	ODISHA	105	07	512
<u>/1</u>		70	((1000
<u>41</u> 42	BHUVNESHWAR	70 0	<u> </u>	1296 715
42	JHARSUGUDA PUDUCHERRY	U	23	/15
40		22		17.4
43	PUDUCHERRY	23	23	474
4.4	PUNJAB	2	10	506
44	REGIONAL OFFICE, PUNJAB	3	18	596
45	LUDHIANA	<u>44</u> 202	<u> </u>	135
46	JALANDHAR RAJASTHAN	202	4/	520
47	JAIPUR	90	23	328
47	UDAIPUR	<u> </u>	0	0
48	JODHPUR	64	60	929
50	SIKKIM	04	5	929
50	TAMIL NADU		5	21
51	CHENNAI	56	58	1875
52	MADURAI	48	28	472
53	COIMBATORE	218	20	1401
54	SALEM	43	33	584
	TELANGANA			
55	HYDERABAD	445	121	2628
	UTTAR PRADESH	-		
56	KANPUR	40	17	286
57	NOIDA	976	50	471
58	VARANASI	24	19	263
59	LUCKNOW	1	0	0
	UTTARAKHAND			-
60	DEHRADUN	70	6	129
-	WEST BANGAL	10	0	127
61	KOLKATA	447	16	(70
	BARRACKPORE		46	670
62		249	27	461
63	DURGAPUR	122	14	128
Total		6474	2048	31297